

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO : 20

CP NO. (IB) 177/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2021 AT 10:30 AM .

NAME OF THE COMPANY : DR PUNEET BHARGAVA V/S M/S ANAND NIROGDHAM HOSPITAL PVT. LTD.

SECTION: 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER :SH. SANCHIT GARGA ALONGWITH SH. NAMMAN RAJVANSHI, ADVS.

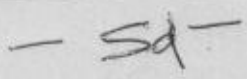
COUNSEL FOR RESPONDENT : SH. ROHAN GUPTA, ADV.

CP NO. (IB) 177/ALD/2019

It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

In view of the above, put up in the week commencing 28<sup>th</sup> April, 2021 before the Regular Court.

Dated : 10.03.2021



JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kumud Narayan  
(PS)